

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3606
TO BE ANSWERED ON 08.08.2016**

HOUSING SCHEME FOR LABOURERS

3606. SHRI B.V. NAIK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is implementing/proposes to implement a housing scheme for labourers in the country;**
- (b) if so, the details thereof along with the time by which it is likely to be implemented;**
- (c) the details of funds sanctioned, released and utilised thereunder during the last three years and the current year and the number of beneficiaries therefrom, State/UT-wise; and**
- (d) the other steps taken/being taken by the Government to solve the housing problem of labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): Ministry of Labour & Employment is not implementing housing scheme for labourers in the country. However, labourers are covered under various schemes like Pradhan Mantri Gramin Awas Yojna – Housing for All, Rajiv Awas Yojna administered by Ministry of Housing and Urban Poverty Alleviation and Indira Awas Yojna administered by Ministry Urban Development as per their applicability. However, the Ministry of Labour & Employment has a housing scheme which has been revised recently. The Revised Integrated Housing Scheme (RIHS), 2016 is being implemented with effect from 02.03.2016. As per the new scheme the subsidy is Rs. 1,50,000/- per tenement will be released in three installments in ratio 25:60:15. The scheme is applicable to the workers engaged in Beedi/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Ore Mines, Dolomite Ore Mines (LSDM) /Mica Mines and Cine Industries, registered with the Labour Welfare Organisation (LWO).

- (b): Not applicable.**
- (c): Not applicable.**
- (d): Not applicable.**
